

आयकर अपीलीय अधिकरण, “जी” न्यायपीठ, मुंबई
IN THE INCOME TAX APPELLATE TRIBUNAL “G” BENCH, MUMBAI
श्री राजेन्द्र, लेखा सदस्य, एवं श्री अमरजीत सिंह, न्यायिक सदस्य, के समक्ष
BEFORE SHRI RAJENDRA, AM AND SHRI AMARJIT SINGH, JM

आयकर अपील सं/ I.T.A. No.906/Mum/2011
(निर्धारण वर्ष / Assessment Year: 2004-05)

Merind Limited Mulund Goregaon Link Road Bhandup (West) Mumbai - 400078	बनाम/ Vs.	Assistant Commissioner of Income Tax Range 10(3) Aaykar Bhavan, Maharshi Karve Road, Mumbai - 400020
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AAACM2735P		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

Assessee by:	Ms. Mansi Modi
Department by:	Shri S. Senthil Kumar

सुनवाई की तारीख / Date of Hearing: 30.11.2016
घोषणा की तारीख /Date of Pronouncement: 30.11.2016

आदेश / ORDER

PER AMARJIT SINGH, JM:

This is an appeal against the order dated 22.11.2010 passed by the Commissioner of Income Tax (Appeals) -22, Mumbai [hereinafter referred to as the “CIT(A)”] relevant to the assessment year 2004-05.

2. The assessee has moved an application dated 29.11.2016 to withdraw the present appeal to which the learned DR has no objection. Therefore, in view of the said circumstances the appeal filed by the assessee is dismissed as withdrawn.

3. In the result, the appeal filed by the assessee is hereby ordered to dismissed as withdrawn.

Order pronounced in the open court on 30th November, 2016

Sd/-

Sd/-

(RAJENDRA)

(AMARJIT SINGH)

लेखा सदस्य / ACCOUNTANT MEMBER

न्यायिक सदस्य/JUDICIAL MEMBER

मुंबई Mumbai; दिनांक Dated :30th November, 2016
MP

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Dy./Asstt. Registrar)

आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai